

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 21.08.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1352/2023 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Construction Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Ltd
NAME OF THE RESPONDENT(S)	Manjeera Construction Ltd
UNDER SECTION	7 of IBC

ORDER

IA 1352/2023

This application is filed, seeking to take on record the certified copy of Constitution of Creditors. Report is taken on record and this **IA is disposed of accordingly.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)